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fTHE. MINISTER OF WORKS. HOUSING AND **SUPPLY** (SHRI JAGANNATH RAO): (a) There is no proposal to draw up a New Master Plan or make any fundamental changes in the Master Plan for Delhi. Some modifications are, however, made in the Master Plan as and when found necessary, in accordance with the provisions of the Delhi Development Act, 1957.

(b) The Master Plan of Delhi does not mention the names of unauthorised colonies. It has however, been decided that unauthorised constructions put up before 1st September, 1962, i.e., the date of coming into force of the Master Plan which are of a substantial nature and do not violate the land use pattern of the Master Plan and which can be fitted into layout/service plains of their areas may be regularised.

EXCISE DUTY ON CERTAIN COMMODITIES

•463. SHRI BABUBHAI M. CHINAI: Will the Minister of FINANCE be pleased to state what is the ex-factory price of and excise duty per unit on each of the following commodities: (i) Sugar; (ii) Cotton Textiles; (iii) Paper; (iv) Maches; (v) Plastics; (vi) Paints and Varnishes; and (vii) Iron and Steel products?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT): A statement is laid on the Table of the House. [See Appendix LX Annexure No. 29.]

CANADIAN LOAN FOR IDIKKI HYDRO-ELECTRIC PROJECT IN KERALA

*465. SARDAR RAM SINGH: Will the Minister of IRRIGATION AND POWER be pleased¹ to state:

t[] English translation.

(a) whether any decision has been taken regarding the offer of Canadian loan for Idikki hydro-electric project in Kerala: and

to Questions

(b) if so, the details thereof?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) and (b) The details of the loan agreement in respect of the project are under discussion with the Canadian authorities.

MULTI-PURPOSE HYDRO-POWER AND IRRIGATION PROJECT

•471. SHRI BALACHANDRA MENON: SHRI K. DAMODARAN:

Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) whether the Kuriarkutti-Karapara multipurpose hydro-power irrigation project will be taken up for execution, on a priority basis, during the Fourth Plan; and
- (b) if not, the reason_s thereof? THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) No, Sir.
 - (b) Due to paucity of funds.

FOOD AID FROM ABROAD

♦472. SHRI DEVI SINGH: SHRI S. S. MARISWAMY:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that Government have directed its diplomatic missions abroad to request the Aid India Consortium countries and other countries to sign agreements immediately on the promised food assistance to India; and
 - (b) if so, what are the details thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) and (b) Government is pursuing with the Consortium countries, through diplo-matice channels and otherwise, the question of finalising assistance for import of food, the urgency of which